

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

13. IA 2987/2023 In C.P. (IB)/856(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

**NAME OF THE PARTIES: IA 2987/2023 Anil Goel Liquidator  
Rasoya Proteins Limited Vs.  
Maharashtra State Electricity  
Distribution Company Limited  
IN THE MATTER OF  
Peerless Financial Services Ltd.  
V/s  
Rasoya Proteins Limited**

**Section: 7, 19(2) of Insolvency and Bankruptcy Code, 2016 &  
Application under any other provisions- IBC**

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**ORDER**

**IA No. 2987/2023:-** Adv. Dhananjaya Sud appeared for the Liquidator/Applicant. Adv. Soham Bhalerao appeared for the Respondent. Counsel for the both parties seek time to file an additional affidavit mentioning the details of the outstanding amount. Let the additional affidavit be filed within a period of two weeks. List the IA No. 2987/2023 on **27.02.2024** for final hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

01.02.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**